

National Health Mission
SDA Complex, Kasumpti, Shimla-9 DIRECTOR (NHM)
Himachal Pradesh

Dated: Shimla-171009, the

Shimla-9 DIRECTOR (NHM) 0 9 APR 1 New Shimla-9 (H.P.)

CIRCULAR

These guidelines may read along with earlier advisories issued vide No. 2470 dated 12.03.2020, No. 2846 dated 27.03.2020 and No. 2940 dated 05.04.2020. Keeping in view, the increase in the number of COVID-19 positive persons in the State, following measures need to be taken in the clusters where a large number of cases have been reported in the past few days:

- Demarcation of areas for inclusion in cluster containment (perimeter and buffer zones). The containment zone will be defined based on:
 - a. The index case / cluster, which will be the designated epicenter
 - b. The listing and mapping of contacts.
 - c. Geographical distribution of cases and contacts around the epicenter.
 - d. Administrative boundaries within urban cities /town/ rural area.
- 2. Geographic quarantine (cordon sanitaire) strategy calls for near absolute interruption of movement of people to and from this perimeter. The perimeter control will ensure that there is no unchecked outward movement of population from the containment zone except for maintaining essential services (including medical emergencies). All vehicular movement, movement of public transport and personnel movement will be stopped. All roads including rural roads connecting the containment zone will be guarded by Police.
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- 3. Those entering such geographically quarantined areas shall be given a chemo-prophylactic dose of hydroxy-chloroquine and similarly all the contacts in the cluster will be provided with the tablet hydroxychloroquine as per the guidelines of ICMR.
- 4. All vehicles moving out of the perimeter control will be decontaminated with sodium hypochlorite (1%) solution. All precautions must be taken to ensure that the edible articles are not affected by the spray etc. All the public places where the contact persons are being quarantined like schools, religious

- places, community centres etc. must be sanitized with 1% Sodium Hypochlorite.
- It will be mandatory for all the persons residing in the containment zone to wear face cover.
- The door to door delivery of the food items or other essential commodities will be ensured.
- Active surveillance in the containment zone (through daily ACF) and passive surveillance in the buffer zone shall be carried out by the Health workers for ILI/SARI.
- All the symptomatic persons in the containment zone will be tested for COVID-19.
- 9. A dedicated mobile fever clinic must be established for the containment zone. The contacts details of the medical officer as well as paramedical staff of this clinic will be shared with all the persons in the cluster may be through cluster SMS and other IEC material distributed house to house like pamphlets. The designated doctor should undertake home treatment of all the ILI/SARI cases and refer to the nearest facility, if requires hospitalisation.
- 10. These measures should remain in force for a period of at least two weeks from the detection of last positive case in the containment zone.

Additional Chief Secretary (Health) to the Govt. of Himachal Pradesh

MISSION DIRECTOR (NHM)

New Shimla-9 (H.P.)

Endst. No. As above

Dated Shimla-9 the

Copy for information and necessary action to:

1. The Additional Chief Secretary (Health), Himachal Pradesh.

2. The Director Health Services, Himachal Pradesh

3. The Director of Medical Education and Research, H.P.

4. All the Chief Medical Officers, H.P.

5. All the Prinicpals, Govt. Medical Colleges, H.P.

6. All the Medical Superintendents, H.P.

7. All District Surveillance Officers, Himachal Pradesh

Additional Chief Secretary (Health) to the Govt, of Himachal Pradesh